

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 17<sup>th</sup> April , 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**APPEAL No. 129 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Vallinayagam

**APPEAL No. 150 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra for MPPTC

**APPEAL No. 167 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo  
 Ms. Anushree Bardhan  
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra for R-2  
 Mr. R.B. Sharma for R-7  
 Mr. Manu Seshadri for R.1  
 Ms. Tarunima Vijra for BYPL

**APPEAL No. 184 of 2012****NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo  
 Ms. Anushree Bardhan  
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra for R-2  
 Mr. R.B. Sharma for R-7  
 Ms. Tarunima Vijra for R.8

**APPEAL No. 212 of 2012****NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo  
 Ms. Anushree Bardhan  
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra for R-2  
 Mr. R.B. Sharma for R-7  
 Ms. Tarunima Vijra for R.8

**APPEAL No. 224 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

Counsel for the Respondent(s): -

**APPEAL No. 232 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra for R-2  
Mr. R.B. Sharma for R-7  
Ms. Tarunima Vijra for R.8

**APPEAL No. 247 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. S. Vallinayagam

**APPEAL No. 252 of 2012**

**NTPC Ltd.** **.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): -

**APPEAL No. 253 of 2012**

**NTPC Ltd.** **.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Ms. Shikha Ohri for HPPC

**APPEAL No. 53 of 2013**

**NTPC Ltd.** **.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra for R-2  
Mr. R.B. Sharma for R-7

**ORDER**

We have heard the learned counsel for the Appellant in Appeal No. 150 of 2012 for some time.

Post these matters for further submissions on **20<sup>th</sup> & 21<sup>st</sup> May, 2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

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